

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:747

ANSWERED ON:06.12.2004

DISCOURAGEMENT OF BUREAUCRATS FROM RUNNING VARIOUS SPORTS

Sidhu Shri Navjot Singh

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government propose to discourage bureaucrats from running various sports bodies;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI SUNIL DUTT)

(a) to (c) : All the National Sports Federation/Associations are bodies registered under the Societies Registration Act, 1860 and the office bearers, who are responsible for running these sports bodies, are elected as per their respective constitutions/rules. According to the Central Civil Services Conduct Rules inter-alia, prior sanction of the government is necessary for contesting/canvassing in election to sports bodies.